CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. 161/2005 O.A. 1444/2004

New Delhi this the 4th day of May, 2005

Hon'ble Mr. Shanker Raju, Member (J) Hon'ble Mr. M.K. Misra, Member (A)

Sh. Deepak Kumar S/o Sh. Satdev Singh, R/o V & P O Mehlana Distt. Sonipat.

Applicant.

(By Advocate Shri Mohan Singh for Shri Arun Bhardwaj)

Versus

- 1. Shri K.K. Paul, Commissioner of Police, Police Headquarters I.P. Estate, New Delhi.
- Shri A.K. Ojha, 2. Dy. Commissioner of Police 2nd Bn. DAP, New Police Kingsway Camp, Delhi.

Respondents.

ORDER (ORAL)

Hon'ble Mr. Shanker Raju, Member (J).

In the light of the stay granted against the order in OA 1444/2004 passed by the High Court of Delhi, CP is disposed of with liberty to the parties to revive it at an appropriate stage. No hices are clischanged. la

Member (A)

(Shanker Raju) Member (J)

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